

National Company Law Tribunal

Allahabad Bench

C P NO. 98/ALD/2017

CA No. 79/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: Gangetic Hotels Pvt Ltd

SECTION OF THE COMPANIES ACT: 230/232 of the companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

Mention order

CP No.98/ALD/2017, CA NO.79/ALD/2017

Sh. J. Nagar learned senior counsel representing the petitioner company. He points out that the representation affidavit and report of the OL has now been filed before this Court. Hence, hearing of the case and decision thereon may be expedited. Considering the circumstances of the hearing, the matter is pre-poned for argument on 24<sup>th</sup> October, 2017.

Sd —

Dated:16.10.2017

**H.P. Chaturvedi,**  
**Member (Judicial)**

Typed by:  
Mohd. Zaid